

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 358/2026

MAZDOOR KISAN SHAKTI SANGATHAN & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Date : 13-04-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHIFor Petitioner(s) :Mr. Shyam Divan, Sr. Adv.
Mr. N. Sai Vinod, AOR
Mr. Madhav Aggarwal, Adv.
Mr. Gautam Bhatia, Adv.
Mr. Shaishir Divatia, Adv.
Ms. Kanu Garg, Adv.
Mr. Ankur Singhal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice on the application for directions and on the Writ Petition, returnable on 13.05.2026.
2. The State of Rajasthan is ordered to be impleaded in the array of parties. Notice be issued to the newly impleaded respondent also.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR